

(d) During 9th Five Year Plan, in addition to the projects for 37 million tonnes capacity carried over from the 8th plan, it is envisaged to take up new schemes to create additional capacity of 122.4 million tonnes at the major ports as per details given below :-

S.No.	Name of the Port	Additional Capacity (in Million Tonnes)
1.	Haldia	7.5
2.	Paradip	4.0
3.	Vizag	0.5
4.	Madras	9.5
5.	Tuticorin	3.1
6.	Cochin	4.5
7.	New Mangalore	13.0
8.	Mormugao	18.0
9.	Mumbai	11.0
10.	Kandla	36.0
11.	Jawaharlal Nehru	15.3
Total		122.4

Ban on Herbs

*12. SHRI NRIPEN GOSWAMI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have put ban on certain herbs used by the Ayurvedic doctors;

(b) if so, the facts thereof;

(c) whether the production of Ayurvedic Drugs will be affected as a result of such bans;

(d) whether the Ayurvedic Drugs manufacturers Association has brought this matter to draw attention of the Government; and

(e) if so, the response of the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) and (b) There is no ban on use of medicinal plants by the Ayurvedic doctors, except for *Saussurea costus*, of origin. However, this, species is extensively cultivated in Lahaul District of Himachal Pradesh.

(c) and (d) No Sir.

(e) Does not arise.

Shipyards

*13. SHRI RAVI SITARAM NAIK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to allot ten percent of our requirements of ships to our shipyards for the coming three years on the negotiated terms;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken for making the shipyards of our country competitive against the foreign shipyards?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) to (d) There is no proposal to allot 10% of the requirement of ships to Indian shipyards. However, the Indian Shipping Companies are required to place orders on Indian Shipyards for one vessel against every three vessels acquired from abroad, under the existing *pari passu* obligation. With the liberalisation of the Indian economy, this obligation is not being enforced strictly.

Following steps have been taken to make the Indian Public Sector Shipyards competitive against the foreign shipyards :

(i) provision of shipbuilding subsidy to the tune of 30% over the lowest international price quoted by a foreign yard in respect of ocean going vessels both for domestic and export orders.

(ii) permitting Indian shipping companies to raise funds for ship acquisition through external commercial borrowings;

(iii) fixation of price of vessels in US\$/Japanese yen to protect shipyards from the adverse impact of exchange rate fluctuations; and

(iv) duty free import of equipments and materials used in construction of vessels by the Indian Shipyards.

Review of Adult Education Scheme

*14. SHRI ARJUN SETHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Starred Question No. 477 on July 20, 1998 and state :

(a) whether any Committee has since been constituted to review the implementation of Adult Education Scheme in different States/Union Territories; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

(b) Does not arise.

Cultural Policy

*15. SHRI ANNASHEB M.K. PATIL :
DR. ULHAS VASUDEO PATIL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have set up a Committee to examine cultural policy;

(b) if so, the details thereof and the reasons therefor;

(c) whether there is a proposal for the reconstitution of cultural institutions like Lalit Kala Akademi, National Gallery of Art and Indian Council for Cultural Relations; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

(b) Does not arise.

(c) and (d) There is no proposal to re-constitute National Gallery of Modern Art and Indian Council for Cultural Relations. The Lalit Kala Akademi was taken over by the Government under the Lalit Kala Akademi (Taking over of Management) Act, 1997. Action is on to expedite appropriate amendments to the Memorandum of Association of Lalit Kala Akademi by the Government and hand over management of the Lalit Kala Akademi back to the duly constituted governing bodies.

[Translation]

Utilisation of Grants by Universities

*16. SHRI AMAR PAL SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the State-wise and University-wise Central grants/assistance sought and approved by the UGC under various schemes during 1997-98;

(b) the amount actually released and utilised, State-wise and University-wise;

(c) whether a good number of Universities could not utilise the funds approved and released during 1997-98; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) Central Universities are established by the Acts of Parliament and their maintenance and development expenditure is met by the Central Government through UGC. State Universities are set up by the Acts of State Legislatures and their maintenance and development expenditure is met by the respective State Governments. UGC provides only development grants to the eligible State Universities, as per the prescribed norms, and that too, only for a part of their requirements. Development grants are allocated for a Plan period as a whole and not on a year-to-year basis. Such grants are, however, released on a yearly basis depending upon the implementation of various schemes/programmes/projects and on receipt of the required documents i.e. Progress Report of Expenditure and the Utilisation Certificates. A statement showing the grants allocated to various Universities for the IXth Plan and the grants released during 1997-98 is attached. Information relating to utilisation of Plan funds and reasons for non-utilisation is being collected and will be laid on the Table of the House.

Statement

A Statement showing the amount demanded by the University, Allocation made and Grants released during 1997-98 under IX Plan Development Schemes.

(Rupees in Lakh)

State	S.No.	Name of the University	Amount demanded by the University	Amount approved by UGC for Ninth Plan	Amount released in 1997-98
1	2	3	4	5	6
Andhra Pradesh	1.	Andhra University	1395.39	260.00	52.00
	2.	Central Instt. of English & Foreign Languages, Hyderabad (DU)	6549.00	325.00	65.00